

**Government of India**  
**Ministry of Drinking Water and Sanitation**

LOK SABHA  
UNSTARRED QUESTION NO.3815  
TO BE ANSWERED ON 03-01-2019

**Issues Related with Toilets**

**3815. DR. PRABHAS KUMARSINGH:**

Will the Minister of **DRINKING WATER AND SANITATION** be pleased to state:

- (a) whether the Government is aware that the toilets constructed in several villages which were declared as open defecation free in many parts of Odisha and other States are merely brick enclosures with no seats and water facilities;
- (b) if so, whether the Government proposes to seek an explanation from the competent/implementing agencies about the matter including sanctioning of funds and provisioning of completion certificate; and
- (c) if so, the details thereof?

**ANSWER**

**MINISTER OF STATE IN THE**  
**MINISTRY OF DRINKING WATER & SANITATION**  
**(SHRI RAMESH CHANDAPPA JIGAJINAGI)**

(a) to (c) Sanitation is a State subject and hence the responsibility for implementation of the programme lies with the States. Government of India provides technical and financial support to supplement the efforts of the State Governments. Complaints, if any, received are forwarded to the respective State Governments for appropriate corrective measures.